

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 420**

**Appeal No. 122/252/ND/2022**

**IN THE MATTER OF:**

Income Tax Officer, Ward 22(3), New Delhi	...	Applicant
Versus		
Registrar Of Companies, Delhi &Ors. (M/s Swen Apparels Private Limited)	...	Respondent

**Order under Section 252.**

**Order delivered on 13.03.2023**

**Coram:**

**MR. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)  
DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Puneet Rai, Mr. Nikhil Jain, Advs.  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**18.04.2023.**

**Sd/-  
Court Officer**